

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

Company Appeal (AT) (Insolvency) No. 611 of 2019

IN THE MATTER OF:

TUF Metallurgical Pvt. Ltd.

...Appellant

Versus

Wadhwa Glass Processors Pvt. Ltd.

.... Respondent

Present: -

For Appellant: None.

**For Respondent: Mr. Debopriyo Moulik and Mr. Sushant Mahajan,
Advocates.**

ORDER
(Virtual Mode)

08.02.2021 Learned Counsel for the Respondent is present. Learned Counsel for the Appellant is not present.

In terms of the order dated 27.01.2021 Learned Counsel for the Appellant has filed the Judgment of this Appellate Tribunal passed in 'State bank of India V/s Athena Energy Ventures Pvt. Ltd.' in Company Appeal (AT) (Insolvency) No. 633 of 2020, which is taken on record.

List the Appeal 'For Hearing' on **22nd February, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)